

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

**SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)**

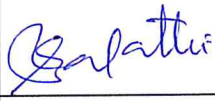
**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

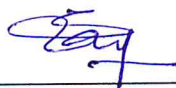
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.03.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 918/2019 & IA (IBC) 53/2021 in CP (IB) No. 539/9/HDB/2018
NAME OF THE COMPANY	R E Cables & Conductors Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Balaha Chemicals Pvt Ltd
NAME OF THE RESPONDENT(S)	R E Cables & Conductors Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JVL Bhavati	Adv (Insolvent Liquidator)	9958601847	

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Srujan Kumar Reddy for Proc. (J.A. 53/2021)	Adv.	9960001435	

**ORDER**

**Post the matter for further consideration on 05.04.2021.**

  
Member (T)

**Binnu**

  
Member (J)